

Insolvency and Bankruptcy Board of India

[Corrigendum to Order of the Disciplinary Committee Order No. IBBI/Ref-Disc.Comm./02/2018]

Dated April 18, 2018

In the matter of

Mr. Dhaivat Anjaria, Insolvency Professional

CORRIGENDUM TO ORDER DATED APRIL 13, 2018

It has been brought to my notice that some typographical mistakes have occurred in the Order dated 13.04.2018, which needs to be rectified as under:

- (i) In Paragraph 3, 8th line of the said Order at page 1, the date “**16th August, 2018**” shall be read as “**16th August, 2017**”; and
- (ii) In paragraph 8 (i), 2nd line of the said Order at page 2, the date “**21st August, 2018**” shall be read as “**21st August, 2017**”.

2. The order dated 13th April, 2018 stands modified to the extent above. The other contents of the said order shall remain unchanged. This Order shall form an integral part of the Order dated 13.04.2018

3. This order be forwarded to Mr. Dhaivat Anjaria, Insolvency Professional, and to the Indian Institute of Insolvency Professional of ICAI, where he is registered as a professional member.

Date: 18.04.2018

(Dr. Mukulita Vijayawargiya)

Place: New Delhi

Disciplinary Committee and Whole Time Member